NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **30.06.2025** (MONDAY) CHENNAI BENCH **(HYBRID MODE)**

HENNAI BENCH **(HYBRID MODE)** 10.30 AM

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 291/2025 For Exemption IA No. 834 & 837/2025 Delay in refiling IA No. 835/2025 For Condone Delay IA No. 836/2025 For Stay IA No. 838/2025	Ajay Agarwal Vs State Bank of India SAM Branch & Anr.	Mr. Rajesh Bohra	
2.	Comp App (AT) (CH) (Ins) No. 292/2025 For Condone Delay IA No. 843/2025 For Stay IA No. 844/2025 For Exemption IA No. 845 & 846/2025 Delay in refiling IA No. 847/2025	Ashok Agarwal Vs State Bank of India SAM Branch & Anr. WITH	Mr. Rajesh Bohra	
3.	Comp App (AT) (CH) (Ins) No. 293/2025 For Exemption IA No. 850 & 854/2025 Delay in refiling IA No. 851/2025 For Condone Delay IA No. 852/2025 For Stay IA No. 853/2025	Ankit Agarwal Vs State Bank of India SAM Branch & Anr. WITH	Mr. Rajesh Bohra	
4.	Comp App (AT) (CH) (Ins) No. 294/2025 For Exemption IA No. 857 & 859/2025 Delay in refiling IA No. 858/2025 For Stay IA No. 860/2025 For Condone Delay IA No. 861/2025	Anitha Agarwal Vs State Bank of India SAM Branch & Anr.	Mr. Rajesh Bohra	

5.	Comp App (AT) (CH) No. 09/2025	Sridhar Somashekar Director & Shareholder of Vinyas Constructions Pvt. Ltd. & Anr. Vs Vinyas Constructions Pvt Ltd & 3 Ors.	Mr. K Gaurav Kumar	Mr. Jerin Asher Sojan R3 Mr. N Alagunarayan R4
6.	Comp App (AT) (CH) (Ins) No. 296/2024	Joint Commissioner of Commercial Taxes & GST, Odisha Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Mr. Anand Das	Ms. Anuradha Bisani, Liquidator
7.	Comp App (AT) (CH) (Ins) No. 446/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept. Rep by Assistant Commissioner (ST) Vs Nithiyanantham Ramachandran, Liquidator of Chowel India Pvt. Ltd. & Anr.	Mr. B Vijay	Mr.AG Sathyanarayana – R1

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
8.	Comp App (AT) (CH)	G.Balasubramaniam	Mr. Surya Teja Nalla	Ms. A Vidya
	(Ins) No. 170/2025	Promoter/Suspended		For Caveator
	For Condone Delay	Director of Shree		
	IA No. 456/2025	Murugan Flour Mills		
	-	Pvt. Ltd. & Anr.		
		Vs		
		P. Eswaramoorthy		
		Liquidator for Shree		
		Murugan Flour Mills		
		Pvt. Ltd. & 2 Ors.		

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

Notice Board
 Website: www.nclat.nic.in